

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 268 of 2013 &
I.A. No. 359 of 2013

Dated : 27th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Electricity Deptt. Andaman & Nicobar Islands Appellant(s)
Versus
M/s. Suryachakra Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rakesh Khanna, ASG
Ms. Ruchi Sindhwani
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Rohit Rao for R.1
Mr. Varun Pathak
Mr. J. Sridharan (Rep.) for JERC

ORDER

Reply has been filed by the learned counsel for the Respondent.

The learned counsel for the Appellant seeks some time for filing the Rejoinder. Accordingly, he is directed to file the same on or before 20.12.2013 after serving copy on the other side.

Post the matter for hearing on **09.01.2014**. In the meantime, interim Order to continue.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/ak

